

In respect of Trunk Service, the routes on which Subscriber Trunk Dialling is in operation were not affected. Similarly, incoming trunk traffic from major stations in the country to Delhi which are dialled by the distant trunk operators into Delhi Telephone System were not affected. Only trunk traffic originating in Delhi and traffic transited by the Delhi Trunk Exchange were affected due to pen-down strike by operators for $\frac{1}{2}$ hour on 24th and 1 hour on 25th May, 1966. However, during these periods the Supervisory staff, including the officers staffed some of the key positions to maintain the most essential services.

(b) One telephone operator was suspended in Delhi Gate Telephone Exchange on 24th May, 1966 for alleged indiscipline. The strike was in protest against that suspension.

(c) It is not possible to assess the exact loss of revenue. On trunk calls booked by Delhi subscribers the loss may be estimated as approximately Rs. 3,000/- for the total strike period.

(d) Disciplinary proceedings have been initiated against the telephone operator suspended in Delhi Gate Telephone Exchange.

Legislation to Control Private Educational Institutions

*68. **Shri H. N. Mukerjee:**
Shri Shree Narayan Das:
Shrimati Jayaben Shah:
Shri R. S. Pandey:
Shri M. K. Kumaran:

Will the Minister of Education be pleased to state:

(a) whether Government propose to introduce legislation to control private educational institutions in the country with a view to curbing their malpractices;

(b) if so, the salient features of the proposed legislation; and

(c) when it is expected to be brought before the Parliament?

The Minister of Education (Shri M. C. Chagla): (a) and (c). A model Bill has been prepared and sent to the State Governments for necessary action and comments thereon, if any. The question of enacting this measure in respect of the Union Territories is under consideration.

(b) The Bill aims at regulating the establishment, maintenance and activities of private (unrecognised) educational institutions preparing students for recognised degrees, diplomas and certificates.

Fertilizer Plant, Mangalore

*69. **Shri A. S. Alva:**
Shri Baswant:
Shri Vishwa Nath Pandey:
Dr. P. Srinivasan:
Shri Surendra Pal Singh:
Dr. Mahadeva Prasad:
Shri Basappa:
Shri Bade:
Shri Onkar Lal Berwa:
Shri Kashi Ram Gupta:
Shri Hukam Chand
Kachhavaiya:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the FACT made a survey of Mangalore with a view to start a fertilizer factory there and whether they have submitted a feasibility report in that connection;

(b) whether Government have come to a conclusion to start a factory there by themselves or to give a licence to private parties; and

(c) when the factory is likely to be established?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) Yes Sir.

(b) and (c). A letter of Intent has been issued to M/s International Development and Investment Co. Limited Nassau Bahamas/Duga Enterprises (P) Limited, New Delhi, on 20th June, 1966 who will submit detailed proposals within a period of six months.